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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-06/9789/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**The District & Sessions Judge,**  
Dibrugarh.

Dated Guwahati, the 26<sup>th</sup> September, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJD. MNHK, dated 17.09.2024

Madam,

With reference to the above, I am directed to inform you that Smti Tahmina Laskar, Civil Judge (Jr. Div) cum JMFC, Naharkatia, Dibrugarh has been allowed to avail HTC for the block period of 2022-2024 for travelling from Dibrugarh to Hailakandi and return, w.e.f. 06.10.2024 till 12.10.2024, along with her husband Shri Shammon Shoeb Khan (subject to fulfilling criteria as dependent family member), by the shortest possible route, as per existing rules.

Smti. Laskar may be informed accordingly.

Yours faithfully,

*sdlr*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/9790-9793/2024/A.

Dated 26<sup>th</sup> September, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti Tahmina Laskar, Civil Judge (Jr. Div) cum JMFC, Naharkatia, Dibrugarh for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*26/9/2024*  
**REGISTRAR (VIGILANCE)**

*26/9/24*